

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †1577**

**TO BE ANSWERED ON THE 11TH FEBRUARY, 2020/ MAGHA 22, 1941
(SAKA)**

ROAD BLOCKADE

†1577. SHRIMATI KESHARI DEVI PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the roads are blocked in five regions of Delhi due to protests;

(b) if so, whether the Government is taking steps to remove protesters from the roads;

(c) whether the Government has assessed the loss incurred due to blocking of road and if so, the details thereof;

(d) whether the Government proposes to take appropriate action to recover the loss caused to the general public from the protesters and if so, the time by which it is likely to be done; and

(e) whether the Government would enact a legislation to check recurrence of such incidents in the future and if so, the time by which it is likely to be done?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) and (b): Delhi Police has reported that one main road No. 13A-Kalindi Kunj at Shaheen Bagh in the South East Delhi region has been blocked by protesters since 15.12.2019; and one service road in the area of Chand Bagh near Bhajanpura in the North East Delhi region has been blocked by protesters since 18.01.2020. Appropriate steps are taken by Delhi Police to maintain public order.

(c) to (e): No assessment has been done about the loss incurred to general public due to blocking of road.
